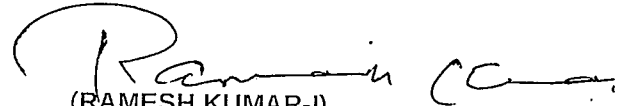


**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE, (NORTH-EAST)  
KARKARDOOMA COURTS, DELHI  
ORDER**

The following postings and transfers are made with immediate effect:-

S. No.	Name of the official	From	To
1	Sh. Narender Singh Patwal Sr. JA EC No.26736254	Reader in the Court of Sh. Manoj Kumar ASJ-01, North-East District Karkardooma Courts, Delhi.	Sr. JA in the Accounts Branch North-East District Karkardooma Courts, Delhi.
2	Sh. Devinder Singh JA EC No.88843056	Reader in the Court of Sh. Pulastya Pramachal, ASJ-03, North-East District Karkardooma Courts, Delhi.	Reader in the Court of Sh. Manoj Kumar ASJ-01, North-East District Karkardooma Courts, Delhi
3	Sh. Naresh Bhandari JA EC No.13799	JA in the Filing Section and Bail Section, North-East District Karkardooma Courts, Delhi.	Reader in the Court of Sh. Pulastya Pramachal, ASJ-03, North-East District Karkardooma Courts, Delhi.
4	Sh. Dheeraj Singh Chauhan JA EC No.78215157	Reader in the Court of Sh. Rupinder Singh Dhiman, MM-01, North-East District Karkardooma Courts, Delhi.	Reader in the Court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.
5	Ms. Neerja Verma JA EC No.13637	Reader in the Court of Sh. Pawan Kumar Matto, Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.	Reader in the Court of Sh. Rupinder Singh Dhiman, MM-01, North-East District Karkardooma Courts, Delhi.

**Note:-** Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against them as per rules.

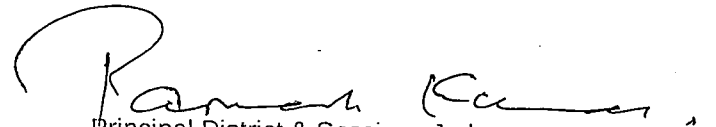
  
(RAMESH KUMAR-I)  
Principal District & Sessions Judge 11/7/22  
North-East District,  
Karkardooma Courts, Delhi.

No. 3986-3998 P&T/Admn./NE/KKD/2022

Dated 11 JUL 2022

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), Delhi.
2. The Administrative Officer (Judl.), Admn.-II O/o District & Sessions Judge (HQs), Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. Officer Incharge Copying Agency Branch, Karkardooma Courts, Delhi
5. The Officers/officials concerned.
6. Dealing Officials, Personal File/Leave/ACR Cell.
7. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi through LAYERS.
8. R&I Branch North-East District Karkardooma Courts, Delhi for upload the same.
9. Dealing Official, LAYERS, Tis Hazari, Courts Delhi.
10. PS to the undersigned.

  
Principal District & Sessions Judge  
North-East District,  
Karkardooma Courts, Delhi. 11/7/22